

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. IA 4025/2023 In C.P. (IB)/298(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

MS. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2024**

**NAME OF THE PARTIES: IA 4025/2023 Best Undertaking Vs.
Vijaykumar V. Iyer
IN THE MATTER OF
Aircel Limited**

Section: 10, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Sneha Phene a/w Adv. Suhail M. appeared for the Applicant. Adv. Kriti Kalyani appeared for the Respondent. The matter could not be taken up due to paucity of time. List the matter on **12.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

19.04.2024
Sushil

Sd/-

LAKSHMI GURUNG
Member (Judicial)